

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1119**  
TO BE ANSWERED ON 04.12.2024

**NIRBHAYA FUND**

1119. SHRI SANDEEP KUMAR PATHAK:

Will the Minister of Women and Child Development be pleased to state:

- (a) the number of rape cases of girls/women registered and the number of such cases tried in fast track courts each year during the last five years, State-wise/UT-wise;
- (b) the cost of projects submitted by each State/UT each year for approval in the last five years under Nirbhaya Fund, details of list of approved projects and approved funds for each State/UT each year in last five years; and
- (c) funds released by Government and spent by State/UT under Nirbhaya Fund during the last five years?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SAVITRI THAKUR)

(a): The National Crime Records Bureau (NCRB) compiles and publishes data on crimes, including crime against women, in its publication "Crime in India" available on the website on NCRB, <https://ncrb.gov.in>. The said report is available upto the year 2022. The State/UT-wise cases registered (Girls below 18 yrs & Women above 18 yrs), cases charge-sheeted (CCS) and cases in which trials were completed (CTC) under Rape during 2018-2022 is enclosed at **Annexure-I**.

Further, a Centrally Sponsored Scheme for the establishment of Fast Track Special Courts (FTSCs), including exclusive POCSO Courts for expeditious disposal of Rape and POCSO Act cases was introduced by the Central Government under Nirbhaya Fund, following the enactment of the Criminal Law (Amendment) Act, 2018 and the order of Hon'ble Supreme Court [Suo Motu Writ (Criminal) No. 1/2019]. The Scheme has been extended up to March, 2026 with a target of establishment of 790 FTSCs across the country. As per the information received from the High Courts, as of 31.10.2024, a total of 750 FTSCs including 408 exclusive POCSO Courts are functional in 30 States/UTs, which have disposed of more than 2,87,000 cases. The State/ UT-wise details of cumulative disposal since the inception of the Scheme and cases pending as on 31.10.2024, are given at **Annexure-II**.

The Department of Justice which is the nodal department of Central Government for FTSCs, has released a total of ₹ 1008.14 Crore to the State/ UTs as the central share for implementation of FTSCs Scheme since its inception. In line with the CSS pattern, funds are released on a reimbursement basis, only after the States/ UTs have incurred expenditure, including those made on behalf of the Central Government.

(b) & (c): Since the inception of Nirbhaya Fund, 49 projects/ schemes sponsored/ received from various Ministries/ Departments of the Central Government and States/ UTs have been appraised by the Empowered Committee (EC) under the Framework for Nirbhaya Fund. The projects/ schemes under Nirbhaya Fund are demand driven. The projects/ schemes appraised by EC have a staggered implementation schedule.

There are some appraised projects that are directly implemented by Central Ministries/ Departments. Further, there are some projects like Emergency Response Support System (ERSS), Cyber Crime Prevention against Women and Children (CCPWC), One Stop Center (OSC), Universalization of Women Helplines (WHL), Women Help Desks (WHDs) in Police Stations, Anti-Human Trafficking Units (AHTUs), Central Victim Compensation Funds (CVCF) under which, the Central Government has provided financial assistance to States/ UTs for implementation for measures aiming to improve safety and security of girls and women.

Details of 49 projects along with the amount appraised by EC, amount approved by Competent Financial Authority (CFA) in the respective nodal or implementing Ministry/ Department and the funds released/ utilized out of Nirbhaya Fund by the Implementing Agencies including States/ UTs is at **Annexure-III**.

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**Annexure-I**

**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE RAJYA SABHA UN- STARRED QUESTION NO.1119 FOR ANSWER ON 04.12.2024 ASKED BY SHRI SANDEEP KUMAR PATHAK REGARDING 'NIRBHAYA FUND'**

State/ UT-wise cases registered (Girls below 18 yrs & Women above 18 yrs), cases charge-sheeted and cases in which trials were completed under Rape during 2018-2022

Sl. No.	State/UT	2018					2019					2020				
		Rape (Cases Registered)			CCS **	CTC ***	Rape (Cases Registered)			CCS	CTC	Rape (Cases Registered)			CCS	CTC
		Girls (Below 18 Yrs)	Women (Above 18 Yrs)	Total			Girls (Below 18 Yrs)	Women (Above 18 Yrs)	Total			Girls (Below 18 Yrs)	Women (Above 18 Yrs)	Total		
1	Andhra Pradesh	503	468	971	898	589	544	542	1086	691	686	577	518	1095	1134	402
2	Arunachal Pradesh	29	38	67	52	7	24	39	63	42	4	29	31	60	63	1
3	Assam	89	1559	1648	1283	898	88	1685	1773	1468	519	18	1639	1657	1195	462
4	Bihar	4	647	651	721	159	1	729	730	539	206	1	805	806	697	67
5	Chhattisgarh	1215	876	2091	1959	1274	3	1033	1036	1051	1263	13	1197	1210	1221	313
6	Goa	34	27	61	73	47	49	23	72	72	37	41	19	60	58	21
7	Gujarat	7	546	553	508	134	0	528	528	485	139	0	486	486	464	62
8	Haryana	2	1294	1296	769	685	8	1472	1480	843	708	0	1373	1373	784	145
9	Himachal Pradesh	191	153	344	309	97	197	162	359	323	144	196	135	331	317	85
10	Jharkhand	69	1021	1090	823	376	188	1228	1416	929	611	116	1205	1321	966	371
11	Karnataka	3	489	492	481	420	0	505	505	416	288	0	504	504	436	341
12	Kerala	1137	808	1945	1657	733	1262	761	2023	1675	641	0	637	637	1362	1307
13	Madhya Pradesh	2830	2603	5433	5353	3821	0	2485	2485	2424	3417	10	2329	2339	2311	1087
14	Maharashtra	0	2142	2142	1858	1052	0	2299	2299	1994	1056	0	2061	2061	1935	418
15	Manipur	17	35	52	26	10	10	26	36	21	17	2	30	32	18	5
16	Meghalaya	25	62	87	50	33	20	82	102	71	148	1	66	67	36	28
17	Mizoram	23	27	50	44	3	23	19	42	40	21	15	18	33	32	13
18	Nagaland	3	7	10	9	10	2	6	8	7	4	1	3	4	3	7
19	Odisha	37	881	918	1239	1036	231	1151	1382	1180	753	17	1194	1211	1167	201
20	Punjab	324	507	831	670	603	426	576	1002	809	691	62	440	502	445	206
21	Rajasthan	1030	3305	4335	2374	1285	1313	4684	5997	3323	1551	1279	4031	5310	2949	1512

22	Sikkim	4	12	16	14	14	0	11	11	11	6	3	9	12	10	3
23	Tamil Nadu	6	325	331	319	438	9	353	362	277	372	0	389	389	324	139
24	Telangana	0	606	606	461	224	0	873	873	692	393	0	764	764	837	272
25	Tripura	0	97	97	99	66	0	88	88	83	81	0	79	79	67	29
26	Uttar Pradesh	1353	2593	3946	3252	1925	270	2795	3065	2509	1301	204	2565	2769	2249	1375
27	Uttarakhand	268	293	561	352	76	184	342	526	445	193	5	482	487	418	119
28	West Bengal	4	1065	1069	858	497	0	1068	1068	948	707	0	1128	1128	983	393
	TOTAL STATE(S)	9207	22486	31693	26511	16512	4852	25565	30417	23368	15957	2590	24137	26727	22481	9384
29	A&N Islands	14	16	30	37	5	8	5	13	12	21	0	2	2	3	9
30	Chandigarh	53	33	86	52	45	65	47	112	87	36	46	14	60	67	18
31	D&N Haveli and Daman & Diu+	1	9	10	6	12	0	4	4	7	6	0	4	4	4	1
32	Delhi	0	1215	1215	1654	552	0	1253	1253	1293	698	0	997	997	973	182
33	Jammu & Kashmir*	37	283	320	209	187	11	212	223	164	193	3	240	243	154	107
34	Ladakh	-	-	-	-	-	-	-	-	-	-	1	1	2	1	2
35	Lakshadweep	0	2	2	0	0	0	0	0	0	0	0	3	3	0	0
36	Puducherry	0	0	0	0	0	0	10	10	7	0	0	8	8	10	10
	TOTAL UT(S)	105	1558	1663	1958	801	84	1531	1615	1570	954	50	1269	1319	1212	329
	TOTAL (ALL INDIA)	9312	24044	33356	28469	17313	4936	27096	32032	24938	16911	2640	25406	28046	23693	9713

Sl. No.	State/UT	2021					2022				
		Rape (Cases Registered)			CCS	CTC	Rape (Cases Registered)			CCS	CTC
		Girls (Below 18 Yrs)	Women (Above 18 Yrs)	Total			Girls (Below 18 Yrs)	Women (Above 18 Yrs)	Total		
1	Andhra Pradesh	614	574	1188	1320	305	0	621	621	585	561
2	Arunachal Pradesh	54	29	83	69	23	30	44	74	75	26
3	Assam	3	1730	1733	1175	348	4	1109	1113	1354	710
4	Bihar	0	786	786	684	127	0	881	881	915	251
5	Chhattisgarh	0	1093	1093	1090	482	0	1246	1246	1291	886
6	Goa	47	25	72	62	27	55	18	73	72	37
7	Gujarat	7	582	589	550	117	0	610	610	565	256
8	Haryana	0	1716	1716	909	443	0	1787	1787	892	661
9	Himachal Pradesh	215	143	358	327	114	213	146	359	334	195
10	Jharkhand	295	1130	1425	1036	250	184	1114	1298	1246	751
11	Karnataka	0	555	555	550	367	0	595	595	479	406
12	Kerala	0	771	771	955	784	0	814	814	920	1322
13	Madhya Pradesh	0	2947	2947	2903	2585	0	3029	3029	3044	3462
14	Maharashtra	28	2468	2496	2364	695	0	2904	2904	2608	1319
15	Manipur	0	26	26	18	10	0	42	42	14	10
16	Meghalaya	1	74	75	61	26	3	72	75	77	58
17	Mizoram	2	24	26	27	8	1	13	14	14	12
18	Nagaland %	0	4	4	3	1	1	6	7	7	2
19	Odisha	0	1456	1456	1401	503	1	1463	1464	1449	1672
20	Punjab	10	454	464	427	355	0	517	517	358	381
21	Rajasthan	1452	4885	6337	3676	1519	0	5399	5399	2695	1519
22	Sikkim	0	8	8	6	5	0	13	13	17	29
23	Tamil Nadu	0	422	422	327	237	5	416	421	394	279
24	Telangana	0	823	823	885	427	0	814	814	946	530
25	Tripura	0	61	61	66	19	0	62	62	55	37
26	Uttar Pradesh	256	2589	2845	2219	1228	458	3232	3690	2824	1935
27	Uttarakhand	0	534	534	423	212	0	867	867	754	197
28	West Bengal	0	1123	1123	1108	224	0	1111	1111	991	378
	TOTAL STATE(S)	2984	27032	30016	24641	11441	955	28945	29900	24975	17882
29	A&N Islands	0	15	15	14	17	0	12	12	12	18
30	Chandigarh	46	28	74	78	21	48	30	78	76	70
31	D&N Haveli and Daman & Diu	0	3	3	4	3	0	9	9	9	11
32	Delhi	0	1250	1250	1206	189	0	1212	1212	1236	362
33	Jammu & Kashmir	2	313	315	216	111	0	287	287	180	170
34	Ladakh	1	1	2	1	1	1	4	5	5	1
35	Lakshadweep	0	0	0	2	0	0	4	4	3	0
36	Puducherry	0	2	2	2	0	0	9	9	12	3
	TOTAL UT(S)	49	1612	1661	1523	342	49	1567	1616	1533	635
	TOTAL (ALL INDIA)	3033	28644	31677	26164	11783	1004	30512	31516	26508	18517

Source: Crime in India

% Clarifications are pending from Nagaland for the year 2022

Source: Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2018-2019

\*\* Data of erstwhile Jammu & Kashmir State including Ladakh during 2018-2019

\*\* CCS: Cases Charge-sheeted  
\*\*\* CTC: Cases in which Trials were Completed

**Annexure-II**

**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE RAJYA SABHA UN-STARRED QUESTION NO.1119 FOR ANSWER ON 04.12.2024 ASKED BY SHRI SANDEEP KUMAR PATHAK REGARDING 'NIRBHAYA FUND'**

State/ UT wise details of cumulative disposal of cases by FTSCs since the inception of the Scheme and cases pending (As on 31.10.2024)

S.No.	State/UT	Cumulative Disposal since the inception of the Scheme	Cumulative Pendency
1	Andhra Pradesh	5839	6594
2	Assam	7076	6030
3	Bihar	13762	19172
4	Chandigarh	300	228
5	Chhattisgarh	5525	1951
6	Delhi	2197	3686
7	Goa	83	146
8	Gujarat	13859	5949
9	Haryana	6932	4493
10	Himachal Pradesh	1264	629
11	J&K	242	491
12	Jharkhand	7776	4295
13	Karnataka	11872	5588
14	Kerala	22208	6635
15	Madhya Pradesh	28648	10066
16	Maharashtra	20561	1751
17	Manipur	167	69
18	Meghalaya	623	1046
19	Mizoram	237	77
20	Nagaland	67	48
21	Odisha	16802	9823
22	Puducherry	107	209
23	Punjab	4489	1628
24	Rajasthan	16511	5734
25	Tamil Nadu	8534	4400
26	Telangana	9849	8524
27	Tripura	419	218
28	Uttarakhand	1747	989
29	Uttar Pradesh	79241	89272
30	West Bengal	193	4045

	<b>TOTAL</b>	<b>287130</b>	<b>203786</b>
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**Annexure-III**

**ANNEXURE REFERRED TO IN REPLY TO PART (b) and (c) OF THE RAJYA SABHA UN-STARRED QUESTION NO.1119 FOR ANSWER ON 04.12.2024 ASKED BY SHRI SANDEEP KUMAR PATHAK REGARDING 'NIRBHAYA FUND'**

Details of 49 projects along with amount appraised by EC, amount finally approved by Competent Financial Authority (CFA) in different Departments & Ministries and the funds released/ utilized by different Implementing Agencies out of Nirbhaya Fund including implementing States/ UTs.

(₹ in Crores)

Ministries/ Departments	Sl.No	Project Name	Fund appraised by EC	Amount approved by CFA	Fund Released/ Utilized by IAs out of Nirbhaya Fund
Ministry of Home Affairs	1	Emergency Response Support System (ERSS)	321.69	385.69	364.05
	2	Central Victim Compensation Fund (CVCF)	200	200	200
	3	Cyber Crime Prevention against Women & Children (CCPWC)	195.83	223.19	180.49
		Sub-project under CCPWC	28.93		
	4	Facility of Social Workers/ Counsellors at the District and Sub-Divisional Police Station Level in Delhi	5.07	5.07	5.01
5	New building with Women Centric Facilities for Special Unit for Women & Children (SPUWAC) and Special Unit for North East Region (SPUNER) at Nanakpura	23.53	23.53	21.35	

	6	Delhi Police Safety of Women's Scheme	10.2	10.2	9.96
	7	Safe City Proposal for 8 Cities i.e. Ahmedabad, Bengaluru, Chennai, Delhi, Hyderabad, Kolkata, Lucknow, Mumbai	2840.05	2840.05	1577.76
	8	Establishment of State of Art DNA Lab. at CFSL, Chandigarh	99.76	99.76	42.84
	9	Strengthening DNA analysis, cyber forensic & related facilities in SFSLs in 30 States/ UTs	252.793	245.29	186.96
	10	Training of Investigation Officers (IOs)/ Prosecution Officers (POs) in Forensic Evidence collection and Procurement of forensic kits for sexual assault cases	19.28	80.54	50.23
	11	Setting up and strengthening Anti-Human Trafficking Units in all districts of States & UTs	113.76	113.76	113.76
	12	Setting up/ Strengthening Women Help Desks in Police Stations in all States & UTs	164.69	164.69	159.68
Ministry of Railways	13	Integrated Emergency Response Management System (IERMS)	500	500	313.75
	14	Provision of Video Surveillance System at Konkan Railway Station	26.49	17.64	17.64



	15	Procurement of 2109 Tabs for Security of Women	6.35	6.35	5.13
	16	Proposal for Artificial Intelligence (AI) based Facial Recognition System (FRS) integrated with video surveillance systems across 7 stations as a pilot project	33.6		
Ministry of Electronics and Information Technology	17	Development & Field Testing of Panic Switch based safety Device for Cars and Buses for aiding Women's Safety	3.49	3.49	3.49
Department of Justice	18	Setting up Fast Track Special Courts to dispose off cases pending trial under Rape & POCSO Act	2668	1952.23	1008.14
		Extension of the FTSCs for two more years upto FY 2022-23			
		Extension of the FTSCs for three more years upto FY 2025-26			
Ministry of Tourism	19	Safe Tourism Destination for women in MP	27.98	27.98	11.51
Ministry of Road Transport & Highways	20	Abhayam Project for safety of women and girl child, Govt. of Andhra Pradesh	138.49	138.49	58.64
	21	Women's safety in public transport, UPSRTC, Govt. of U.P.	83.4	82.56	80.92

	22	Bengaluru Metropolitan Transport Corporation, Govt. of Karnataka on Training women for heavy passengers vehicles	56.07	56.06	33.64
	23	State-wise Vehicle Tracking Platform (VTP)	465.02	463.9	220.10
	24	Installation of Vehicles Tracking Devices with SoS button in Buses of Telangana State Road Transport Corporation (TSRTC) with monitoring from Central Command Control Centre	19.21	19.21	11.53
Ministry of Women and Child Development	25	One Stop Centre (OSC)	867.74	867.74	925.66
	26	Universalisation of Women Helpline (WHL)	155.94	155.94	95.88
	27	Mahila Police Volunteers (MPV)	27.76	27.76	16.32
	28	Chirali Proposal, Women Empowerment Directorate	10.2	10.2	4.71
	29	Smart and safe Cities Free from Violence against Women and Girls' Programme, Govt. of M.P.	1.74	1.74	1.04
	30	Safety and Security of Women, Govt. of Uttarakhand	0.72	0.72	0.31
	31	Nirbhaya Shelter Home, Govt. of Nagaland	2.84	2.84	2.55
	32	NICSI for Developing	0.24	0.24	0.24

	Nirbhaya Dashboard			
33	Mission Shakti for awareness and capacity building program for safety and empowerment of women and girls in industrial sectors in Uttar Pradesh	8.25	8.25	8.25
34	Scheme for critical care and support for accessing justice to rape / gang-rape survivors and minor girls who get pregnant	74.1		
35	Installation of Storage boxes in the 16 Women markets in Manipur	3.55	3.55	1.60
36	Installation of CCTV cameras in 16 women markets in Manipur	1.95	1.95	0.88
37	Mission Shakti-2.0 for setting up of Mahila Swavalamban Kendra (MSK) at DIC centres for Entrepreneurship development, Vocational- Digital Training Safety and Empowerment of Women and Girls in Uttar Pradesh	46.875	46.875	14.06
38	(i) Construction of hostel/dormitory for working women of industrial area/ institutions	7.64	7.64	
39	7 Projects for construction of WWH in Pauri Garhwal, Champavat,	25.54	25.54	11.49

		Haridwar, Pithoragarh, Rudraprayag, Tehri Garhwal and Uttarkashi districts of Uttarakhand			
	40	Construction of Working Women Hostel (WWH) in 7 districts of Mon, Kohima, Phek, Peren, Wokha, Zubheboto and Chumukedima in the State of Nagaland	28.00		
	41	Construction of Working Women Hostel (WWH) in district SAS Nagar, Punjab	12.57		
	42	Construction of WWH at Hosur, St Thomas and Tiruvannamalai in Tamil Nadu	35.87		
Ministry of Housing & Urban Affairs	44	Implementation of women safety initiatives in Regional Rapid Transit System (RRTS)- National Capital Region Transport Corporation (NCRTC)	53.85		
Ministry of Education	45	(i) Construction of accommodation and installation of safety devices in the form of CCTV cameras for female students and Working Women within the campus of Delhi University.	272.00		

Ministry of External Affairs	46	Proposal for opening One Stop Centres (OSCs) in 10 Indian Missions abroad	40.79		
Ministry of Panchayati Raj	47	Installation of CCTV cameras at village panchayat level using the Nirbhaya Fund	484.78		
	48	Sensitization of men towards women related issues including safety and security of women	408.83		
	49	Freedom from Violence: Capacity Building of Elected Women Representatives on Legal Provisions on safety and security of women	343.43		
		<b>Grand Total</b>	<b>11218.8880</b>	<b>8820.6650</b>	<b>5759.5745</b>

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